

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

6

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/630/ (IB)/2017  
NAME OF THE PETITIONER(S) : GOEL STEEL COMPANY  
NAME OF THE RESPONDENT(S) : SEO YEONG DIETECH PVT LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1). ANANT MERATHIA

Counsel for  
Applicant

*Ananth*

2. S. Srinivasan - Manager Accounts

*S. Srinivasan*  
24/11/17

**ORDER**

Counsel for petitioner present. Manager, Accounts, representing the respondent company present and stated that the matter is almost settled between the parties and they have paid Rs.2,80,457/- and prayed for time for paying the balance amount. Counsel for petitioner stated that he has no objection for granting time to the respondent. Time is enlarged at request. Put up on 30.11.2017.

*S. Srinivasan*  
S Vijayaraghavan  
Member (Technical)

*K Anantha Padmanabha Swamy*  
K Anantha Padmanabha Swamy  
Member (Judicial)